

**Central Administrative Tribunal  
Ernakulam Bench**

**C.P(C) No.180/00050/2020  
in  
O.A No.180/00455/2016**

Wednesday, this the 24<sup>th</sup> day of February, 2021

**CORAM:**

**Hon'ble Mr. P.Madhavan, Judicial Member  
Hon'ble Mr.K.V.Eapen, Administrative Member**

1. Gopi P.S, IPS (Retired)  
Commandant, Indian Reserve Battalion, Thrissur  
aged 61 years  
S/o.P.R.Sankunni  
Residing at Valiyaparambil House, Kottur P.O  
Thrissur – 680 013
  
2. Ashok Kumar P, IPS (Retired)  
District Police Chief  
Alappuzha  
aged 61 years, S/o.M.Padmanabhan  
Residing at Sindoora  
Near St.Thomas Residential School  
Mukkolakal P.O  
Thiruvananthapuram – 695 014

- Petitioners

(By Advocate: Mr.K.R.Radhakrishnan Nair)

Versus

Shri.Biswas Mehtha  
(Age & Father's name not known to the petitioners)  
Chief Secretary, Government Secretariat  
Government of Kerala  
Thiruvananthapuram – 695 001

- Respondent

(By Advocate: Mr.M.Rajeev, G.P)

The CP(C) having been heard on 24<sup>th</sup> February, 2021, this Tribunal delivered the following order on the same day:

**O R D E R (ORAL)****P.Madhavan, Judicial Member**

The learned counsel for the petitioner present. Adv.Mr.M.Rajeev,G.P, learned counsel for the respondents submits that he has filed an affidavit stating that all the steps for issuance of pay slips to the petitioners have been done by the Chief Secretary and he has also produced a copy of the letter addressed to the Accountant General as Annexure R-3 showing his bona fides. There is no willful contempt in this case and the CP(C) may be closed.

2. Counsel for the petitioner submits that the petitioners have not received the pay slips for drawing arrears.

3. It appears that the Account General is not made a party in this C.P(C). As far as the Chief Secretary is concerned, the orders are substantially complied with and no contempt of court proceedings will lie against the Chief Secretary. **Hence the CP(C) is closed.** Notice, if any, stands discharged.

**(K.V.Eapen)**  
**Administrative Member**

**(P.Madhavan)**  
**Judicial Member**

**List of Annexures**

Annexure P1 - True copy of the Order dated 5.11.2019 in O.A No.180/00455/2016

Annexure R1 - Letter No.GE1/C/IPS/Court Case/160 dated 4.9.2020

Annexure R2 - Letter No.GE1/C/IPS/Court Case/431 dated 5.1.2021

Annexure R3 - Government letter No.AIS-C3/02/2021/GAD dated 22.2.2021

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